GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3302 ANSWERED ON:19.08.2004 APPOINTMENT ON COMPASSIONATE GROUNDS Chandrappan Shri C.K.;Nair Shri P.K. Vasudevan

Will the Minister of DEFENCE be pleased to state:

- (a) the number of applications for appointment on compassionate grounds are pending with the Southern Naval Command, Kochi;
- (b) since when these applications are pending with Southern Naval Command;
- (c) the reasons for not giving appointment in each case; and
- (d) the guidelines issued by the Government regarding appointment on compassionate grounds in the Defence departments?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): There are 87 applications pending as follows:-

- (c) Due to non-availability of vacancies earmarked for such appointments.
- (d) The guidelines issued by the Department of Personnel & Training for appointment on compassionate grounds are followed by the Ministry of Defence. Compassionate appointments can be made only to 5% of the direct recruitment vacancies in Group `C` & `D` posts. Further, in terms of their recent instructions, all Ministries/Departments are permitted to fill only 1/3rd of the available direct recruitment vacancies in a year, further subject to 1% of the sanctioned strength of that department under the Annual Recruitment Plan. This has resulted in limited availability of vacancies for compassionate appointments.